

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 9 JUN 1988

APPLICATION NO 175 /88(T)
W.P. NO. 6148 /81

Applicant

Shri N.R. Venkatesh

To

1. Shri N.R. Venkatesh
Registrar
University of Mysore
Manasa Gangotri
Mysore

2. Shri A.M. Farooq
Advocate
Andhra Devanga Buildings
Vth Main, Gandhinagar
Bangalore - 560 009

3. The Chief Secretary
Govt. of Karnataka
Vidhana Soudha
Bangalore - 560 001

Respondent

V/s The Chief Secretary, Govt. of Karnataka, Bangalore
& 2 Ors

4. The Secretary
Ministry of Home Affairs
Department of Personnel
New Delhi - 110 001

5. The Secretary
Union Public Service Commission (UPSC)
Dholpur House
Shahajahan Road
New Delhi - 110 003

6. Shri S.M. Babu
State Govt. Advocate
C/o Advocate General (KAT Unit)
Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

7. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/ ~~STNNG~~ passed by this Tribunal in the above said application on 31-5-88.

Encl : As above
C/C - *Deputy Registrar (JUDICIAL)*

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE

DATED THIS THE THIRTY FIRST DAY OF MAY, 1988

Present: Hon'ble Shri Justice K.S. Puttaswamy... Vice-Chairman

Hon'ble Shri L.H.A. Rego....

Member (A)

APPLICATION NO. 175/88(I)

1. N.R. Venkatesh,
S/o V.Narayana Rao,
major, at present
working as Registrar,
University of Mysore,
MYSORE.

Applicant

(Sri A.M. Farooq.....Advocate)
Vs.

1. The State of Karnataka
represented by its Chief
Secretary, Vidhana Soudha,
BANGALORE -560 001.

2. The Union of India,
represented by the
Cabinet Secretary, Ministry
of Home Affairs, (Dept. of
Personnel), New Delhi.

3. The Union Public Service
Commission, New Delhi
represented by its Secretary.

Respondent

(Sri S.M. Babu.....Advocate for Respondent-1)

(Sri M.S. Padmarajaiah... Advocate for Respondent-
2 & 3)

This application has come up for hearing
before this Tribunal to-day, Hon'ble Shri Justice
K.S. Puttaswamy, Vice-Chairman, made the following :

O R D E R

This is a transferred application and received
from the High Court of Karnataka under Section 29
of the Administrative Tribunals Act, 1985 (Act).



2. The applicant a released Emergency Commissioned Officer (ECO) was appointed on 5-6-1972 to the Karnataka Administrative Service (KAS) Junior Scale, Class I, as Probationer. In due course, he ~~was~~ ^{has} been selected and appointed to the Indian Administrative Service ('I.A.S.') in accordance with the Indian Administrative Service (Appointment by Promotion) Regulations, 1965 ('Regulations').

3. In this application the applicant claimed that he should have been appointed to I.A.S. from 1.1.1977 and in any event from 1.1.1981, which is resisted by the respondents on diverse grounds.

4. When this case was pending before the High Court of Karnataka and this Tribunal in pursuance of an order of the Supreme Court and this Tribunal, Government of Karnataka by its Notification No. DPS JS/KG dated 5.7.85 had published a provisional gradation list of the Karnataka Administrative Officers as on 1.1.1987 and the same ~~had~~ ^{has} not far been finalised. In the light of these developments Sri A.M.Farooq, learned counsel for the applicant, files a memo praying for permission to withdraw this application with liberty reserved to file a fresh application on the finalisation of the seniority list and changes, if any to be made on his provisional confirmation to KAS. We consider it proper/grant this request. We, therefore, dismiss this application as withdrawn



by the applicant with liberty reserved to file a fresh application on the finalisation of the seniority list in the cadre and the consequent revision, if any, in the date of confirmation of the applicant with no order as to costs.

Sd/-

(K.S.PUTTASWAMY)^{21P1}
VICE-CHAIRMAN

Sd/-

(L.H.A.REGO) ^{3.5.1988}
MEMBER (A)

TRUE COPY

P.V. Venkateshwaran
DEPUTY REGISTRAR (JDI)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE 9769

